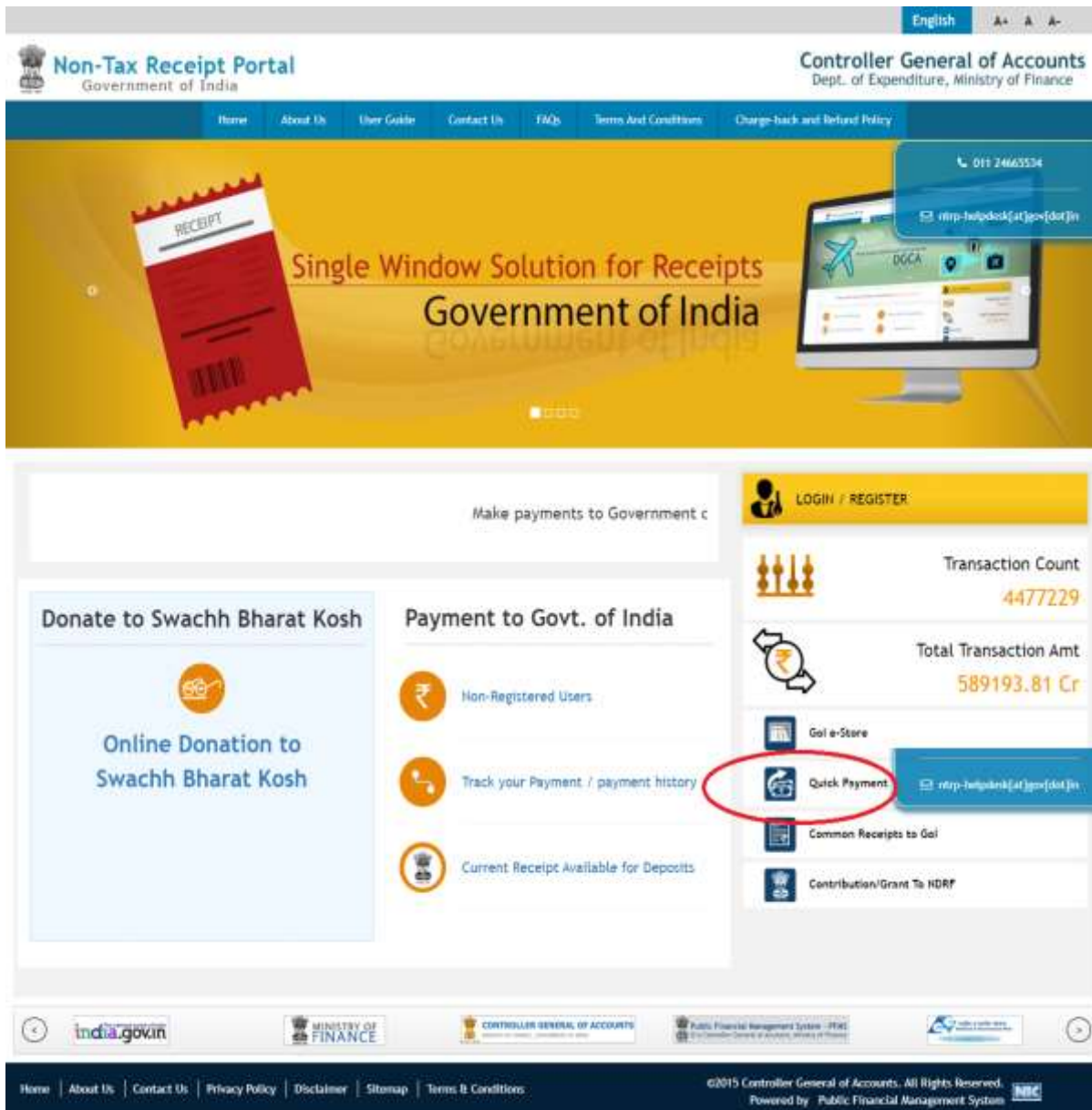



USER GUIDE FOR PAYMENT OF FILING FEE THROUGH BHARATKOSH

1. Go to the website <https://bharatkosh.gov.in/> and click on Quick Payment (as shown in image).




2. Select Ministry and Purpose.

English A+ A A-

 **Non-Tax Receipt Portal**
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

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Non-Tax Receipt Portal


Quick Payment

Ministry/Department * 086 - CORPORATE AFFAIRS

Purpose FILLING FEE

Next

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3. Click on the next button & fill the payment and remarks after that click on add button.

The screenshot displays the 'Non-Tax Receipt Portal' interface. At the top, the header includes the Government of India logo, the text 'Non-Tax Receipt Portal', and the Controller General of Accounts, Dept. of Expenditure, Ministry of Finance. A navigation bar contains links for Home, About Us, User Guide, Contact Us, FAQs, Terms And Conditions, and Charge Back and Refund Policy. Below the header is a banner image with the text 'Non-Tax Receipt Portal'. The main content area features a 'Payment Purpose' form with the following fields and values:

- Depositor's category: Individual
- Purpose: FILING FEE
- Branch: CORPORATE AFFAIRS
- Function Head: 147500110010000 - DEFAULT
- Pay & Account Office (PAO): 096001 - PAO Corporate Affairs, New Delhi
- Drawing & Disbursing Office (DDO): 20646 - National Company Law Appellate Tribunal, New Delhi
- Amount: 100 (RUPEES TEN ONLY)
- Payment Frequency / Period: No restriction
- Remarks: Filing Fee
- Captcha: 747x9j

The 'Add' button at the bottom right of the form is circled in red. The footer contains navigation links and copyright information: ©2019 Controller General of Accounts, All Rights Reserved. Powered by Public Financial Management System.

4. Click on next button to proceed further.

The screenshot displays the Non-Tax Receipt Portal interface. At the top, there is a header with the Government of India logo, the text 'Non-Tax Receipt Portal', and the Controller General of Accounts, Dept. of Expenditure, Ministry of Finance. A navigation bar includes links for Home, About Us, User Guide, Contact Us, FAQs, Terms And Conditions, and Charge-back and Refund Policy. Below this is a banner image with the text 'Non-Tax Receipt Portal'. The main content area shows a progress indicator with four steps: Payment Purpose (active), Depositor's Details, Confirm Info, and Pay. The 'Payment Purpose' form includes fields for Depositor's category (Individual), Purpose, Ministry (CORPORATE AFFAIRS), Function Head (147500113020000 - DEFAULT), Pay B Account Office (PBO) (066000 - PBO Corporate Affairs, New Delhi), Drawing & Disbursing Office (DDO) (209461 - National Company Law Appellate Tribunal, New Delhi), Amount (INR, 0), and Remarks. A Captcha verification step is also present. Below the form is a table with the following data:

Ministry	Purpose	PBO	DDO	Amount	Payment Period / Frequency	Delete
CORPORATE AFFAIRS	FILING ITC	066000 - PBO Corporate Affairs, New Delhi	209461 - National Company Law Appellate Tribunal, New Delhi	1000.00	No Restriction	

A red circle highlights the 'Next' button at the bottom right of the form area.

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5. Fill the Depositor's details and click on next button.

The screenshot displays the Non-Tax Receipt Portal interface. At the top, there is a header with the logo of the Government of India, the text "Non-Tax Receipt Portal", and the name of the Controller General of Accounts, Department of Expenditure, Ministry of Finance. Below the header is a navigation menu with links for Home, About Us, User Guide, Contact Us, FAQ, Terms And Conditions, and Charge back and Refund Policy. A banner image shows a hand holding a blue card over a keyboard, with the text "Non-Tax Receipt Portal" overlaid.

The main content area features a progress bar with four steps: 1. Payment Purpose, 2. Depositor's Details (current step), 3. Confirm info, and 4. Pay. Below the progress bar is a form titled "Depositor's Details" with the following fields:

- Name: * (First Name: Mr., Last Name: GSV)
- Address Line 1: *
- Address Line 2: *
- Country: * (INDIA)
- State: * (DELHI)
- District: * (CENTRAL)
- City: (New Delhi)
- Pincode/ Zipcode: (110001)
- TAN: *
- TIN: *
- PAN: *
- Aadhaar Number: *
- Mobile Number: * (Country: INDIA(+91), Number: 99999999)
- Email: * (test@gmail.com)

Below the form, there are two payment options: "Online payment" and "SWIFT/NEFT/RTGS". A Captcha section is present with the text "Captcha: CpA5a1l" and "Text shown in Captcha is case-sensitive". Below the Captcha is a text input field containing "CpA5a1l". At the bottom right of the form, there are two buttons: "Back" and "Next", with the "Next" button circled in red.

The footer contains navigation links: Home, About Us, Contact Us, Privacy Policy, Disclaimer, Sitemap, Terms & Conditions. It also includes the copyright notice: "©2015 Controller General of Accounts. All Rights Reserved. Powered by Public Financial Management System" and the logo of the Public Financial Management System.

6. Verify the details and click the Confirm button.

English

Non-Tax Receipt Portal
Government of India

Controller General of Accounts
Dept. of Expenditure, Ministry of Finance

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MINISTRY OF FINANCE

भारतीय रिज़र्व बैंक

Non-Tax Receipt Portal

Payment Mode Online

Payment Mode Online | Depositor's Details | Confirm Info | Yes


Payment Mode Online

Depositor's Details

Name	A/c. GDF		
Address 1	Text	Address 2	Text
City	New Delhi	District	CD01A
State	DELHI	Country	INDIA
Pincode/Postal	110001	Email	test@gmail.com
Mobile No. (VFD)	989894341		
Aadhar Number		PAN Number	
TAN		TIN	

Purpose Details

Sr. No.	Ministry	FOO Name	BOO Name	Purpose and Payment Type	Payment Period / Frequency	Amount (in INR)
1	CORPORATE AFFAIRS	IND Corporate Affairs, New Delhi-110001	National Company Law Appellate Tribunal, New Delhi (2014)	FILING FEE	No Restriction	0
				INR ten only		Total: 0

Capcha:  Get a new Capcha

Text shown in Capcha is case sensitive

Type the text shown as per the image above

Back | Save | **Confirm**

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7. Choose payment gateway & mode of payment (Net banking/Debit card/ Credit card/ UPI) & check "I acknowledge and agree to the terms and conditions" > Pay button.

The screenshot shows the 'Payment Gateway' selection page on the Non-Tax Receipt Portal. At the top, there is a header with the Government of India logo, the text 'Non-Tax Receipt Portal', and the Controller General of Accounts, Dept. of Expenditure, Ministry of Finance. A navigation bar includes links for Home, About Us, User Guide, Contact Us, FAQs, Terms And Conditions, and Charge Back and Refund Policy. Below the header is a banner image with the text 'Non-Tax Receipt Portal'. The main content area is titled 'Payment Gateway' and contains the following elements:

- A red arrow points to the 'Success Rate 88%' button for the first gateway.
- Buttons for various payment gateways with their success rates: Success Rate 88%, Success Rate 81%, Success Rate 81%, Success Rate 80%, Success Rate 79%, Success Rate 75%, and Success Rate 62%.
- A red circle highlights the mode of payment buttons: Net banking, Debit card, Credit card, and UPI.
- Input fields for 'Enter the letter shown' and a 'Get a new Capcha' button.
- Informational text: 'After you click on 'Pay' button, you will be redirected to a secure gateway. After completing the payment you will be redirected back.', 'Note: Transactions pertaining to Min. of Information Technology will go through using Union Bank of India, Axis Bank, Bank of Baroda Payment Gateway only.', and 'Note: Please Wait and do not Press Back or Refresh button of your browser while your transaction is being processed.'
- A yellow disclaimer box: 'Disclaimer: In case you do not receive transaction status as success or failure after completing all steps in payment process, then wait for 30 minutes and check the status of the transaction using the " track your payment " link on Bharatkosh home page. If the status of your transaction is shown as Failed, then proceed to reinitiate a transaction for same purpose again. In case the amount is debited from your account for the Failed case, then you can expect the refund to be credited to your account in 3-5 working days.'
- A red circle highlights the checkbox: 'I acknowledge and confirm that I have read and agree to the Terms And conditions.'
- Buttons for 'Back' and 'Pay', with the 'Pay' button circled in red.

At the bottom, there is a footer with navigation links (Home, About Us, Contact Us, Privacy Policy, Disclaimer, Sitemap, Terms & Conditions), copyright information (©2015 Controller General of Accounts. All Rights Reserved. Powered by Public Financial Management System), and a logo.

8. Fill your credentials and click on the Proceed button.



After successful transaction, please download the Receipt in pdf and upload the same at **E-filing portal of NCLAT** under Payment Tab.